

HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 727 /Accts.

Dated : 23/11/23

The Court has been pleased to allot new chambers to the following Advocates thereby cancelling the chambers allotted to them vide Office Orders No. 393/Accts. dated 06.06.2023 & No. 614/Accts. dated 12.09.2023 :

Sl. No.	Form S.No.	Name of Advocate	Chamber allotted earlier	New allotment
1	364	Ashutosh Anand	1B/025	2B/025
2	450	Suresh Kumar	2C/266	2B/046
3	219	Amarendra Kumar	1A/115	2B/047
4	348	Preeti @ Preity Sinha	2B/047	2B/247
5	224	Naresh Prasad Singh	1C/172	1A/210


The aforementioned Advocates are directed to vacate their existing chambers and take possession of the newly allotted chambers as mentioned in the table above within three days. The Advocates are further directed to submit the keys of their existing chambers to the Court Officer.

By Order,
Sd/- Mohammad Shakir
Registrar General

Memo No. 2667 /Accts.

Dated 23/11/23

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/ Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Ranchi/ O/o Registrar General/ Registrar (Establishment)/C.P.C. Section for uploading the same on the Official website of High Court of Jharkhand/ A.R.-cum-Court Officer, High Court of Jharkhand for information and/or necessary action.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 728 /Accts.

Dated : 23/11/23

The Court has been pleased to reject the representations of the following Advocates regarding allotment of chambers:-

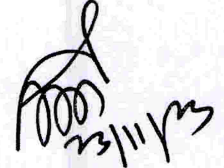
Sl.No.	Form S.No.	Name of Advocate
1	157	Prashant Kumar
2	310	Arbind Kumar Jha
3	528	Samir Kumar Lall
4		Ajay Shanker
5	155	Rajesh Kumar Singh
6	510	Umesh Kumar Choubey
7		Binod Kumar

By Order,
Sd/- Mohammad Shakir
Registrar General

Memo No. 2668 /Accts.

Dated 23/11/23

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/ Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Ranchi/ O/o Registrar General/ Registrar (Establishment)/C.P.C. Section for uploading the same on the Official website of High Court of Jharkhand/ A.R.-cum-Court Officer, High Court of Jharkhand for information and/or necessary action.


23/11/23

Registrar General

HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 729 /Accts.

Dated : 23/11/23

The Court has been pleased to allow the representation of Ms. Preeti@Preity Sinha, Advocate, for correction in her name as mentioned in the Office Orders No. 393/Accts. dated 06.06.2023 and No. 611/Accts. dated 12.09.2023 issued by this Court regarding allotment of chambers:

Sl. No.	Form S.No.	Name of Advocate	Remarks
1	348	Preeti Sinha	Her prayer for correction of name is allowed. Her name be read as 'PREETI @ PREITY SINHA'.

The Office Orders No. 393/Accts. dated 06.06.2023 and No. 611/Accts. dated 12.09.2023 are modified to this extent only.

By Order,
Sd/- Mohammad Shakir
Registrar General

Memo No. 2669 /Accts.

Dated 23/11/23

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/ Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Ranchi/ O/o Registrar General/ Registrar (Establishment)/C.P.C. Section for uploading the same on the Official website of High Court of Jharkhand/ A.R.-cum-Court Officer, High Court of Jharkhand for information and/or necessary action.


Registrar General